

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)

CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.07.2024 After Court Hall-I Hearing**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (CA)/138/2022 in Company Petition/58/2412021
NAME OF THE COMPANY	Viswaroopa Info Services India Pvt Ltd & 9 others
NAME OF THE PETITIONER(S)	Pushpa Latha K & another
NAME OF THE RESPONDENT(S)	Viswaroopa Info Services India Pvt Ltd & 9 others
UNDER SECTION	241

ORDER

IA (CA)/138/2022

Present: Ld. Counsel Mr. Rithesh Kallepu for the Applicant.

Ld. Counsel Mr. Y. Suryanarayana for the Respondents No.2 to 8.

Matter to be posted before the regular bench. **Adjourned to 29.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)